

## Annexure 3

## ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (Project Fernhill, Gurgaon) (UNDER CIRP)

## LIST OF OPERATIONAL CREDITORS (OTHER THAN EMPLOYEES AND WORKMEN AND GOVERNMENT DUES) BASIS CLAIMS RECEIVED UPTO 20.02.2023

List of Creditors as at 20.02.2023									
SI. No	Claim Ref. No.	Name of creditor	Details of claim received		Details of claim admitted		Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest			
1	OP0001	COLLIERS INTERNATIONAL (INDIA) PROPERTY S	1/12/2022	1170820	1	-	0	1170819	Adequate records not available with the company
2	OP0002	Piyare Lal Hari Singh Builders(P) Ltd	11/28/2022	26680013	1	-	0	26680012	Adequate records not available with the company
3	4978	Shri Balaji Buildmate Pvt. Ltd.	12/21/2022	34132727	1	-	0	34132726	Adequate records not available with the company
4	4966	Jaspreet constructions	12/20/2022	90849	1500	-	0	89349	Adequate records not available with the company
5	3811	V & K ENTERPRISES	1/12/2022	919392	1	-	0	919391	Adequate records not available with the company
6	3430	Shri Krishna Enterprises	1/12/2022	4630424	1	-	0	4630423	Adequate records not available with the company
7	3259	VASUDEV ENTERPRISES	1/12/2022	1710545	1	-	0	1710544	Adequate records not available with the company
8	3256	M/s. SHREE KRISHNA ENTERPRISES	1/12/2022	3781054	1	-	0	3781053	Adequate records not available with the company
9	2737	Sobti Contracts	1/12/2022	21183098	1	-	0	21183097	Adequate records not available with the company
10	6011	M. L. PURI & COMPANY	6/2/2023	4102678	18562	-	0	4084116	Adequate records not available with the company
		<b>TOTAL</b>		<b>98401600</b>	<b>20070</b>	<b>0</b>	<b>0</b>	<b>98381530</b>	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing. The list of creditors pertaining specifically to the Fernhill Project has been received from CD only on 21st Feb 2023, so amounts claimed are under verification

2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.